GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.1106 TO BE ANSWERED ON 21.07.2017

CHILD CARE INSTITUTIONS

1106: SHRI RAOSAHEB DANVE PATIL: SHRI A.T. NANA PATIL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has any data about Child Care Institutions in the country along with the number of children residing in these institutions;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the fresh steps taken by the Government to have a data base of all children in need of care and protection in the country at the earliest and for its regular updation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ)

- (a) & (b): Yes Madam. As per the information provided by the State/UT governments, there are 2283 Child Care Institutions (CCIs) registered under the Juvenile Justice (Care and Protection of Children) Act, 2000/2015, which are being supported under the Integrated Child Protection Scheme (ICPS). There are 88908 children residing in these institutions, as reported by the States/UTs.
- (c): The Ministry of Women and Child Development has developed Track Child and ICPS portal for updation of the data base by all State Governments/UT Administrations and other stakeholders such as Child Welfare Committee, Juvenile Justice Board, Police etc for monitoring at the central level.
